

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1095/(MAH,
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUM.
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Punjab National Bank
V/s.
Anand Distiller Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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① Adv. S. D. Khosla -



② Adv. S. N. Bulsara



③ Adv. Vinod J. Mehta
i/b



ORDER

CP No. 1095/I&BP/NCLT/MB/MAH/2017

As this Bench is not in a position to ascertain figures from the record provided by the Petitioner, to correlate the claim made in the Petition, the Bank authorities are hereby directed to be present on the next date of hearing.

List this matter for further hearing on 11.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)